

National Company Law Tribunal

Allahabad Bench

CA NO. 187/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.12.2017

NAME OF THE COMPANY: Enkay Exports (India) Ltd & Enkay Accessories Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE:

230/232 of the companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Kr Singh	PCS	Petitioner	Ankit
2.				

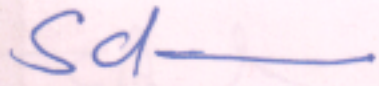
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On being mentioned the present case is taken up as out of turn in forenoon session. Sh. Ankit Singh, PCS for the petitioner company. He sought adjournment for hearing as the arguing counsel Sh. Anuj Ashok is not available today. The request is acceded to.

The matter is adjourned to 23rd January, 2018 for hearing.

Dated:27.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)